

FORM A - PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
GONDALIYA FIBERS PRIVATE LIMITED

Relevant Particulars

1	Name Of Corporate Person	GONDALIYA FIBERS PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Person	03.04.2002
3	Authority Under Which Corporate Person is Incorporated/registered	ROC-Ahmedabad
4	Corporate Identity Number / Limited Liability Identification Number of corporate Person	U17119GJ2002PTC040597
5	Address of the registered office and principal office (if any) of corporate Person	Plot No. 951, Road No. 956, GIDC Sachin, Surat, Gujarat-394520
6	Liquidation Commencement Date Of Corporate Person	05.07.2021
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name: Mr. Jigar Shah Reg.No: IBB/IPA-001/IP-P01121/2018-19/11820 Tel: +91-79-4898 2466 Registered address: B/801 Gopal Place, Nr. Shiromani Complex, Nehrunagar Cross Road, Nehrunagar, Ahmedabad - 380015 Email id: gondliyaifibers@gmail.com
8	Last date for submission of claims	04.08.2021

Notice is hereby given that the Gondaliya Fibers Private Limited has commenced voluntary liquidation on 05.07.2021

The stakeholders of Gondaliya Fibers Private Limited are hereby called upon to submit a proof of their claims, on or before 04.08.2021, to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted by way of the following specified forms:

- Form B: For Proof of claims by Operational Creditors except Workmen and Employees
- Form C: For Proof of claims by Financial Creditors
- Form D: For Proof of claim by a Workman or an Employee
- Form E: For Proof of claims by Authorized Representative of Workmen and Employees
- Form F: For claims by other Stakeholders (other than Operational and Financial Creditors)

The above mentioned forms can be downloaded from the website www.ibbi.gov.in/home/downloads under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

(Jigar Shah)

Date: 08/07/2021
Place: Ahmedabad

Liquidator in the matter of Gondaliya Fibers Private Limited
Registration No: IBB/IPA-001/IP-P01121/2018-19/11820

